

THE MINISTER OF RAILWAYS
(**PROF. MADHU DANDAVATE**):

(a) Yes.

(b) and (c). The project has been included in the Budget of 1977-78. Preliminary works in connection with the project will be taken up in the current Financial year.

Invalid votes in Lok Sabha elections

269. **SHRI SUKHDEO PRAGAD VERMA**: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that a large number of votes polled in the recently held Lok Sabha election were declared as invalid; and

(b) if so, the steps Government propose to take to educate the voters in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE
(**DR. PRATAP CHANDRA CHUNDER**): (a) 5,309,456 votes out of 193,953,193 votes polled in the General Election to the Lok Sabha held in March, 1977 were declared invalid. This works out to 2.74 percent, which is not considered excessive.

(b) no special step in this regard is considered necessary besides the usual measures of education adopted before each general election.

Amendment of Civil Procedure Code

270. **SHRI BASHIR AHMED**: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government propose to amend section 10 of the Civil procedure Code by deleting the amendment made by the Amendment Act, 1976?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE
(**DR. PRATAP CHANDRA CHUNDER**): No proposal for amendment of the Code of Civil Procedure, 1908,

is at present under the consideration of the Government. Section 10 of the Code referred to in the question was not affected by the amendment Act, of 1976.

गैर-सरकारी व्यक्तिों तथा सामाजिक कार्य-कर्ताओं को दिये गए रेल पास

271. श्री बुद्धभूषण तिवारी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय कितने रेल पास गैर-सरकारी व्यक्तियों तथा सामाजिक कार्य-कर्ताओं के नाम पर दिये गये हैं ; और

(ख) इन पासों के देने के लिए क्या मानदंड अपनाया गया ?

रेल मंत्री (प्रो० मधुदंडवते) : (क)

पासों की संख्या	पासों की श्रेणी
228	प्रथम
41	द्वितीय -

(ख) मानार्थ पास माननीय मंत्री जी के अनुमोदन से उन सगठनों/व्यक्तियों को जारी किए जाते हैं जो देश भ्रमण का काम करने के आधार पर इसके पास के पात्र होते हैं। इन मानदंडों की प्रायः और समीक्षा की जा रही है।

Proposal to link Ahmedabad with Gauhati by single train

272. **SHRI D. D. DESAI**: Will the Minister of RAILWAYS be pleased to state whether Government propose to link up Ahmedabad with Gauhati by a single train in the near future?

THE MINISTER OF RAILWAYS
(**PROF. MADHU DANDAVATE**): There is no proposal to run a through train by all M. G. route from Ahmedabad to Gauhati.